

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

Date : 12-08-2022 This appeal was called on for hearing today.

For Appellant(s)

M/S. Anuradha & Associates, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent nos. 3 to 5.

Learned counsel for the petitioner has failed to take fresh steps and furnish fresh particulars for issuance of alternative arrangement in respect of respondent nos. 1 and 2.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers for further directions.

S.P.S. LALER
Registrar